

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 344/2024 In C.P. (IB)/908(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: IA 344/2024 Janakalyan Sahakari
Bank Limited Vs. Sunil Sumant
Chavan**

**IN THE MATTER OF
Yes Bank Limited
V/s
Kunal Jiwrajka**

Section: 95(1), 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shlok Parekh a/w Adv. Vedanshi Shah i/b Mahalakshmi Ganpathy appeared for the Applicant/RP. The matter could not be taken up due to paucity of time. List the matter on **25.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

19.04.2024
Sushil

Sd/-

LAKSHMI GURUNG
Member (Judicial)